



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.07.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 22.07.2025 was not taken up. The next date of hearing in the matter is **28.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1366 of 2024 Part Heard	Gokul Sai Udyog LLP Vs. Katyayni Contractors Pvt. Ltd.	Soumya Dutta	Tushar Yadav Kritika Shaw

By order of Hon'ble Chairperson
-Sd/-
Registrar